

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2840
ANSWERED ON:10.12.2014
VIOLATIONS BY TELECOM COMPANIES
Meena Shri Harish Chandra

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has slapped penalties on various telecom operators for violations of telecommunication rules/guidelines;
- (b) if so, the details thereof and the total amount received from them during the last three years and the current year, operator and year-wise;
- (c) whether many telecom operators are yet to pay the penalty and the Government could recover only 40% of the total penalty so far; and
- (d) if so, the details thereof and the outstanding against each of the operator, operator-wise and the action taken by the Government to recover the outstanding penalties?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (d) The information is being collected and will be laid on the Table of the House.